8

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 397 of 2018 with Co. Appeal No. 15/58-59/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Meeta Mathur

V/s.

Sterling Greenwoods Ltd. & Anr.

Section of the Companies Act:

Section 58-59 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. NAVIN PAHWA	SR·ADV	Respondent	
2. RITU SMAH FOR THAKKAR	ADV.		
AND PAHWA 3. P.S. Sanjanuala with	Gr-Adv	Pet	
Anat Clash	Adv	Pet-	

ORDER

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents.

At request of Appellant Cousnel.

List the matter on 22.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL